

SHRI DEREK O'BRIEN: I am quite sure, the Leader of the House ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No discussion. ...*(Interruptions)*... If you want a discussion on this, give separate notice. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, 'Kobi Guru' Rabindranath Tagore is a national treasure. ...*(Interruptions)*... How can he be removed from the syllabus? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Your time is over. ...*(Interruptions)*... Your time is over. ...*(Interruptions)*...

SHRI ANAND SHARMA (Himachal Pradesh): How can you remove him? ...*(Interruptions)*... He gave our National Anthem. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Now, Shri Digvijaya Singh. ...*(Interruptions)*... You speak. ...*(Interruptions)*...

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You have not given notice. ...*(Interruptions)*...

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**REGARDING DISPLACEMENT OF ABOUT 1600 FAMILIES DUE TO  
CLOSURE OF GATES OF SARDAR SAROVAR DAM**

**श्री दिग्विजय सिंह** (मध्य प्रदेश) : माननीय उपसभापति महोदय, मैंने हमारे अन्य माननीय सदस्यों के माध्यम से आपसे अनुरोध किया था। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Now you sit down. ...*(Interruptions)*... I have called Shri Digvijaya Singh. ...*(Interruptions)*...

**श्री दिग्विजय सिंह**: माननीय उपसभापति महोदय, मैंने हमारे अन्य माननीय सदस्यों के माध्यम से यह अनुरोध किया था कि रूल 267 के अंतर्गत आज जितना listed business है, उसको आप suspend करिए क्योंकि 31 जुलाई, 2017 को सरदार सरोवर बांध के गेट के बंद होने से लगभग 16,000 से ज्यादा विस्थापित परिवारों के डूबने की आशंका है। अभी तक राज्य सरकार ने, माननीय सुप्रीम कोर्ट ने जो व्यवस्था दी थी, उसका पालन भी नहीं किया है। शनिवार को हम लोग, कई माननीय संसद सदस्य वहां गए थे। वहां पर इतना निम्न कोटि का निर्माण कार्य हुआ है, जिसकी वजह से विस्थापित परिवार वहां पर बहुत अधिक प्रभावित होने वाले हैं और कई लोगों के डूबने की आशंका है। माननीय उपसभापति महोदय, गुजरात में बाढ़ आ रही है, वहां पानी की आवश्यकता नहीं है। अभी

जितना सरदार सरोवर बांध में पानी है, गुजरात उसका केवल 20 प्रतिशत उपयोग कर रहा है। उसके बावजूद 31 जुलाई को वहां पर जबर्दस्ती गेट बंद करने का उन्होंने निर्णय लिया है और 12 अगस्त को सौ साधु-संतों को ले जाकर माननीय प्रधान मंत्री जी नर्मदा आरती करने वाले हैं। नर्मदा आरती किस बात के लिए - ताकि महाराष्ट्र, गुजरात और मध्य प्रदेश के 16,000 परिवार डूब सकें! मेरा आपसे अनुरोध है कि आज इस महत्वपूर्ण प्रकरण को लेकर आप चर्चा कराएं। हम माननीय नेता सदन से अनुरोध करना चाहते हैं कि विशेष तौर पर इस विषय पर चर्चा करायी जाए।

SHRI VIVEK GUPTA (West Bengal): Sir, I associate myself with the issue raised by the hon. Member.

SHRI D. RAJA (Tamil Nadu): Sir, I associate myself with the issue raised by the hon. Member.

SHRI D. BANDYOPADHYAY (West Bengal): Sir, I associate myself with the issue raised by the hon. Member.

श्री शरद यादव (बिहार): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

श्री पी.एल. पुनिया (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

श्री अली अनवर अंसारी (बिहार): उपसभाति महोदय ...(व्यवधान)...

श्री उपसभापति: आप बैठिए। ...(व्यवधान)... Not permitted. ...(Interruptions)... No discussion. ...(Interruptions)... I am not allowing it under Rule 267. ...(Interruptions)...

श्री अली अनवर अंसारी: सर, मैं केवल दो सेकेंड का समय लूंगा।

श्री शरद यादव: इन्हें बोलने दीजिए। ये वहां होकर आए हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Mr. Ali Anwar, you listen to me first. ...(Interruptions)... I am not disallowing you. ...(Interruptions)... You listen to me first. ...(Interruptions)... First of all, you should listen to the Chair also. ...(Interruptions)... I am not allowing the discussion under Rule 267. That is rejected. But you can put across your view.

श्री अली अनवर अंसारी: सर, यह केवल एक राज्य, मध्य प्रदेश का सवाल नहीं है, इसमें गुजरात भी है, महाराष्ट्र भी है और बड़ी संख्या में आदिवासी भी हैं। वहां एक जल प्रलय की स्थिति बनेगी। सरकार उन इलाकों में पुलिस भर रही है। लोगों से जबर्दस्ती signature करवाकर लिखवाया जा रहा है कि लिखो कि 31 तारीख तक हम खाली कर देंगे - इस प्रकार की स्थिति बन रही है। कोर्ट का जो direction है, पूर्व प्रधान मंत्री ने लिखकर सुप्रीम कोर्ट को दिया है कि जब तक पुनर्वास नहीं

होगा, उनके मुआवजे का भुगतान नहीं होगा, तब तक उन्हें वहां से displace नहीं किया जाएगा। वहां पुलिस बल के द्वारा उसे खाली करवाना ...(समय की घंटी)... सर, "नर्मदा बचाओ" आंदोलन 32 साल पुराना और देश का सबसे ...(समय की घंटी)...

MR. DEPUTY CHAIRMAN: All right. ...*(Interruptions)*... If you want a discussion give another notice. ...*(Interruptions)*...

**श्री अली अनवर अंसारी:** वह अहिंसक आंदोलन है। यह सरकार उसे हिंसा में बदलना चाहती है। वहां जोर-जबर्दस्ती कर रहे हैं। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Mr. Raja, what is your point? ...*(Interruptions)*...

SHRI D. RAJA: Sir, it is a very serious issue. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Give another notice. It is not allowed under Rule 267. ...*(Interruptions)*...

SHRI D. RAJA: Sir, I am explaining the issue. We, three of us, went to the Narmada Valley. We could see thousands of farmers, men and women, coming and listening to us. What are they saying? The 1979 Narmada Tribunal Award is yet to be fully implemented to ensure resettlement and rehabilitation.

MR. DEPUTY CHAIRMAN: Why don't you give a separate notice for discussion rather than embarking on Rule 267? ...*(Interruptions)*...

SHRI D. RAJA: Sir, these are the tribal people. There is a Government action to evict them, displace them before any rehabilitation or resettlement has been ensured. ...*(Interruptions)*...

**श्री शरद यादव:** सर, यह बहुत गंभीर मामला है। ...*(व्यवधान)*...

**श्री रेवती रमन सिंह** (उत्तर प्रदेश): महोदय, मैं इस विषय से अपने आपको संबद्ध करता हूं। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: That is all right. Motion under Rule 267 is not permitted, but you can give another notice. ...*(Interruptions)*...

SHRI D. RAJA: Sir, it is the problem of thousands of tribal people. ...*(Interruptions)*... We should discuss. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Give a separate notice. Why don't you try for a Calling Attention? ...*(Interruptions)*... Why don't you give notice for a Calling Attention?

SHRI DIGVIJAYA SINGH: Okay, Sir, we will give a notice for Calling Attention.  
...(Interruptions)...

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**REGARDING PRIME MINISTER'S STATEMENT DURING HIS  
VISIT TO ISRAEL**

MR. DEPUTY CHAIRMAN: Now, Shri Anand Sharma.

SHRI ANAND SHARMA (Himachal Pradesh): Sir, India, since independence, has followed a Foreign Policy which has been balanced, correct and upholds India's commitments as well as supreme national interest. We have, throughout our history, spoken in solidarity with the people of Palestine, their struggle and also their right to an independent State within secure borders. We recognize the Government post-Oslo Accord and the successive Governments in India have given support. Even recently, the President of Palestine, Mahmoud Abbas, visited India and he visited earlier too. Recently, our Prime Minister visited the State of Israel. He became the first Prime Minister to de-link, as the Government said, and to de-hyphenate. It is the prerogative of the Prime Minister of India as to which country to visit and not to visit. We have diplomatic relations with the State of Israel too. But, Sir, day before yesterday, there was a meeting of the Prime Minister of Israel with the Heads of Governments and the leaders of the European Union - the Czech Republic, Hungary, Poland, Slovakia - in the Hungarian Capital of Budapest on the issue of and the conditionalities EU is imposing on Israel's association with the EU. The EU has this practice and they were asking questions on the settlements and the illegality of the settlements which occur in the West Bank, which is creating difficulties and problems for the Palestinian people. In that meeting, the Prime Minister of Israel, Benjamin Netanyahu, asked the European leaders as to why they were asking such questions and putting conditions, whereas the big countries didn't ask him those questions. Then, he went on to say, Sir, as reported by the leading Israeli daily, *Haaretz*, and reproduced by most of the European papers, that recently, Prime Minister of India, Mr. Modi, visited Israel from July 4 to 6. He skipped Palestine and he told me, "Prime Minister, Netanyahu, India needs your technologies; India needs water; my people need water. I can get it from here." That is good. But then he says, "Why should I go to Ramallah, where they cannot give me water? They cannot give me technology; they cannot give me strategic support." This was a private conversation. Accidently, it got caught as the reporters' mikes were switched on, the 'hot mike' as they call it. Before they realized, it was all over the world.